

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1662

ANSWERED ON:05.12.2005

IRRIGATION PROJECTS

Patel Shri Jivabhai Ambalal;Thummar Shri Virjibhai

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of irrigation schemes sanctioned for Gujarat;
- (b) the amount released as the Central and State Government share during the last three years, scheme-wise;
- (c) the number of projects out of them completed as per their schedule and the number of those still under implementation; and
- (d) the time by which the schemes are likely to be implemented?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR HEAVY INDUSTRIES, PUBLIC ENTERPRISES AND WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a)&(b) There are 15 major/medium irrigation schemes of Gujarat which have received Central Loan Assistance (CLA)/grant under the Accelerated Irrigation Benefits Programme (AIBP) since 1996-97 and an amount of Rs. 2181.189 crore has been released to these projects as CLA/grant during the last 3 years. The CLA under AIBP for Gujarat was provided in the ratio of 2:1 (Central: State) during 2002-03 and from 2003-04 onwards in the ratio of 4:1 (Centre: State) after categorizing the State as Reforming State. As per the guidelines of AIBP, the State share of the projects is released by the State Government itself based on the plan allocation.

(c)&(d) Out of 15 major/medium irrigation schemes which have received CLA, 9 have been completed and 6 schemes are still continuing under the programme. As reported by the State Government, the 6 continuing projects are scheduled for completion during the Tenth Five Year Plan period.